

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. D.S. Deshmukh
COURT 21 ADD SESSIONS JUDGE
DAILY BOARD DATED 13.07.2020**

Sr. No.	Case Type	Party Name & Police Station
<u>ARGUMENTS</u>		
1.	E-mail Appln. (BA 1327/2020)	Rahul Achelal Gupta (Rahul Shaha) V/s L.T. Marg police station. (C.R. No. 388/17)
2.	MISC APPLN MCOC 1020/19	The State of Maharashtra Wadala T. T. Police Station Vs Sarfraj Anwar Aalam Shaikh and Others
3.	MISC APPLN MCOC 1086/2019	The State of Maharashtra Wadala T T Police Station Vs Sarfraj Anwar Aalam Shaikh and Others
4.	CR B.A. 805/2020	Harish Rama Mandavikar - Applicant. Vs State of Maharashtra - DCB CID Unit XI
5.	A.B.A.552/2020	Allwyn Placidus Mascarenhas Vs State L T Marg Police Station
6.	MCOC MA 666/2020	The State Kherwadi Police Station Vs Tahir Hussain Kazim Hussain Rizvi @ Mann @ Raju @ Mannu Batla and Anr
7.	MCOC MA 678/2020	The State of Maharashtra Thr Kurar Police Station Vs Nikhil Chandrakant Rokde and other 9
8.	MCOC MA 679/2020	The State of Maharashtra Thr Kurar Police Station Vs Nikhil Chandrakant Rokde and other 9
9.	MCOC MA 680/2020	The State of Maharashtra Thr Kurar Police Station Vs Nikhil Chandrakant Rokde and other 9
10.	MCOC MA 681/2020	The State of Maharashtra Thr Kurar Police Station Vs Nikhil Chandrakant Rokde and other 9
11.	A.B.A. 742/2020	Burjis Rohinton Cursetji V/S State- Cyber police station.
REPORT, SAY/REPLY		

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12	CR B.A. 846/2020	Shaikh Badshahmiya Abdul Jalil. Vs The State of Maharashtra – SBI CID I Branch
13	CR B.A. 892/2020	Mr. Sagar Anil Sharma Vs State of Maharashtra - DCB CID, Unit - VIII, Mumbai
14	CR M.A. 957/2020	Rajkumar Ranganathan Vs Marine and Preventive Wing, Customs
15	BAIL APPLN MCOB 851/2020	Sunil Naryan Angane Vs The State- DCB CID Unit 7
16	CR B.A. 1557/2020	Chandresh Mangilal Jain-aplnt Vs State - L.T.Marg Police Station -Respondent.
17	BAIL APPLN MCOB 855/2020	Altaf Aziz Shaikh Vs STATE GOVERNMENT Kherwadi P. Station
<u>STEPS</u>		
18	REMAND APPLN MCOB 246/2020	The State- Kherwadi Police Station Vs Tahir Hussain Kazim Hussain Rizavi @ Raju @ Mannu and other
19.	REMAND APPLN MCOB 254/2020	The State- Kurar Police Station Vs Nikhil Chandrakant Rokade and other
20.	REMAND APPLN MCOB 240/2020	The State - Kurar Police Station Vs Uday Shardaprasad Pathak and other
<u>APPEARANCE</u>		
21	MISC APPLN MCOB 493/2020	The State- Kherwadi Police Station Vs Tahir Hussain Kazim Hussain Rizavi @ Raju @ Mannu and other
22	CR B.A. 909/2020	Mr. Uttam Kachare Madhavi Vs State of Maharashtra - Unit 11 DCB CID
23	CR B.A. 910/2020	Mr. Manish Naresh Mittal Vs State of Maharashtra - Unit 11 DCB CID
24	CR B.A. 914/2020	Mr. Sudhir Shrikrishna Thakur Vs State of Maharashtra - DCB CID, Unit XI
25	CR B.A. 1022/2020	STATE GOVERNMENT Deonar Police Station Vs Mohsin Mushtaq Mohalkar @ Machand

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26	CR B.A. 1595/2020	Shaffiuddin Lutfar Mandal Vs The State of Maharashtra - C.S.T. Railway P. Station
27	CR B.A. 1596/2020	Samreen Bashir Mansuri @ Zara Vs The State of Maharashtra - Paydhone Police Station
ORDER		
28	CR B.A. 677/2020	Naushad Khoju Shaikh @ Kalya Naushad Vs The State - DCB CID Unit XI.
29	CRI MA. 759/2020	Senior Intelligence Officer, DRI Mumbai Zonal Unit, Mumbai Vs Smt. Hetal Vijay Avasti
30	CR B.A. 1456/2020	Vishnu Vijayan Vs State - DCB CID, unit-9, Mumbai.
31	BAIL APPLN MCOC 811/2020	Indira Vitthal Pujari Vs DCB CID Unit VII
32	CR BAIL APPLN 1488/2020	Mr. Ashish K. Umate and Others - Applicant. Vs State - Paidhuni Police Station - Respondent.
33	CR BAIL APPLN 1504/2020	Hiralal Hemaram Choudhary and ors ---Applicant Vs The State of Maharashtra- L. T. Marg Police Station